

NOTIFICATION**PART-A**

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Nabirasul Sayed Ali Mamadapur	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, Bengaluru. (Vacant Post)
2	Sri. D.V.Patil	I Addl. City Civil and Sessions Judge, Bengaluru City.	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Commercial Court) (Newly Created Court vide G.O.No.LAW 35 LCE 2018, dated 31.07.2018)
3	Sri. Bhairappa Shivaling Naik	I Addl. District and Sessions Judge, Kalaburagi.	Proposed for appointment as Presiding Officer, Labour Court, Kalaburagi. (Vacant Court)
4	Sri. Rajashekhar Venkanagouda Patil	XIX Addl. City Civil and Sessions Judge, Bengaluru City.	XXI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court-CBI cases) (Vacant Court)
5	Sri. Tyagaraja N. Inavally	XLV Addl. City Civil and Sessions Judge, Bengaluru City.	XLVII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court –CBI cases) (Vacant Court)

1	2	3	4
6	Sri. Mohamed Mujahid Ulla	I Addl. Prl. Judge, Family Court, D.K.Mangaluru.	Proposed for appointment as V Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
7	Smt. Meenaxi Mahadevappa Bani	XII Addl. District and Sessions Judge, Belagavi. (to sit at Gokak)	Proposed for appointment as Presiding Officer, Labour Court, Vijayapura. (Vacant Court)
8	Smt. Savithri Venkataraman Bhat	Presiding Officer, Labour Court, Mangaluru.	Proposed for appointment as I Addl. Prl. Judge, Family Court, D.K.Mangaluru. (Vice Sri.Mohammad Mujahidulla – transferred)
9	Smt. Shobhavathi M.K.	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, Bengaluru. (Vacant Post)
10	Sri. Sunildatt Annappa Chikkorde	LXI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Labour Court, Bengaluru. (Vacant Court)
11	Smt. Usharani	V Addl. District and Sessions Judge, Tumakuru . (to sit at Tiptur)	Proposed for appointment as I Addl. Prl. Judge, Family Court, Tumakuru. (Newly Created Court - Vide G.O.No.LAW 132 LCE 2014, dated 25.05.2016)

1	2	3	4
12	Sri. A.Gurumurthy	XV Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
13	Sri. B.Narayanappa	XIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, Bengaluru. (Vacant Post)
14	Sri. Kiran S. Gangannavar	V Addl. District and Sessions Judge, Dharwad. (to sit at Hubballi)	Proposed for appointment as Presiding Officer, Labour Court, Hubballi. (Vacant Court)
15	Smt. Nerale Veerabhadraiah Bhavani	IV Addl. District and Sessions Judge, D.K., Mangaluru.	Proposed for appointment as Presiding Officer, Labour Court, Mangaluru. (Vice Smt. Savithri Venkataraman Bhat – transferred)
16	Sri. N. Krishnaiah	IV Addl. District and Sessions Judge, Mysuru.	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Mysuru. (Newly Created Court - Vide G.O. No.LAW 132 LCE 2014, dated 25.05.2016)
17	Smt. K.S. Jyothi-shree	LVI Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.D.V. Patil – transferred)

1	2	3	4
18	Sri. S.A.Hidayath- ulla Shariff	LVIII Addl. City Civil and Sessions Judge, Bengaluru City.	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Commercial Court) (Newly Created Court - vide G.O.No.LAW 35 LCE 2018, dated 31.07.2018)
19	Sri. Shivarama K.	XLIV Addl. City Civil and Sessions Judge, Bengaluru City.	XXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court-CBI cases) (Vacant Court)
20	Sri. Mallikarjuna Swamy H.S.	VI Addl. District and Sessions Judge, Tumakuru.	III Addl. District and Sessions Judge, Tumakuru. (Vacant Court)

PART-B

The following Senior Civil Judges promoted as District Judges under Government Notification No.DPAR 67 SeVuNya 2018 dated 24.12.2018 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. K.Narayana Prasad	Senior Civil Judge, OOD, Registrar-cum- Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru. (ON REPATRIATION)	District Judge, OOD, Leave Reserve, High Court of Karnataka, (Vice Sri.N.S.Mamada- pur – transferred)
2	Sri. S.Nataraj	Chief Metropolitan Magistrate, Bengaluru City.	Addl. District and Sessions Judge, Chikkaballapura. (Vacant Court)

1	2	3	4
3	Sri. Venkatesh R.Hulgi	Prl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	V Addl. District and Sessions Judge, Dharwad. (to sit at Hubballi) (Vice Sri. Kiran S. Gangannavar – transferred)
4	Smt. J.P.Archana	Senior Civil Judge and JMFC., Channapatna, Ramanagara District.	II Addl. District and Sessions Judge, Mandya. (Vacant Court)
5	Sri. Srinivasa Suvarna	Prl. Senior Civil Judge and CJM, Raichur.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Kalaburagi. (Newly Created Post - vide G.O.No.DPAR 71 SHC 2013, dated 06.01.2014)
6	Sri. Chandrashekara P.S.	XLV Addl. Chief Metropolitan Magistrate, Bengaluru City.	II Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
7	Smt. K.Kathyayani	Prl. Senior Civil Judge and CJM, Ballari.	IV Addl. District and Sessions Judge, Ballari. (Commercial Court) (Newly Created Court- Vide G.O.No.LAW 35 LCE 2018, dated 11.09.2018)
8	Sri. Jaishankar	Registrar, City Civil Court, Bengaluru City.	XV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.A.Guru-murthy – transferred)
9	Sri. Shankara Mallappa Jalawadi	Senior Civil Judge and JMFC, Athani, Belagavi District.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad. (Newly Created Post - Vide G.O.No.DPAR 71 SHC 2013, dated: 06.01.2014)

1	2	3	4
10	Sri. N.Sunil Kumar Singh	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. (ON REPATRIATION)	LVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. K.S. Jyothishree – transferred)
11	Sri. D.P.Kumara Swamy	Senior Civil Judge, Kundapur, Udupi District.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi. (Vacant Post)
12	Sri. P.G.Cheluva Murthy	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Gadag. (Newly Created Court - Vide G.O.No. LAW 132 LCE 2014, dated 25.05.2016)
13	Sri. Kiran Kini	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Belagavi. (ON REPATRIATION)	XII Addl. District and Sessions Judge, Belagavi. (to sit at Gokak) (Vice Smt. Meenaxi Mahadevappa Bani – transferred)
14	Sri. Dinesh Hegde	Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	XIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.Rajashekhar Venkanagouda Patil - transferred)
15	Smt. Latha	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Udupi. (ON REPATRIATION)	XLIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Shivarama K – transferred)

1	2	3	4
16	Sri. Mohamed Mujeer Ulla C.G.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru. (ON REPATRIATION)	LXXIV Addl. City Civil and Sessions Judge, Bengaluru. (Newly Created Court-Vide G.O.No.LAW 137 LCE 2014, dated 26.03.2015)
17	Sri. Virupakshaiah H.M.	Prl. Senior Civil Judge and CJM, Chitradurga.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Mysuru. (Newly Created Court-Vide G.O.No.LAW 132 LCE 2014, dated 25.05.2016)
18	Smt. Pushpavathi V.	Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Dept., M.S.Building, Bengaluru. (ON REPATRIATION)	LXI Addl. City Civil and Sessions Judge, Bengaluru City. (Sri. Sunildatt Annappa Chikkorde – transferred)
19	Smt. Sayeedunnisa	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.	LVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice S.A.Hidayath-ulla Shariff– transferred)
20	Sri. Mallanagouda	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, D.K.Mangaluru. (ON REPATRIATION)	IV Addl. District and Sessions Judge, D.K., Mangaluru. (Vice Smt. Nerale Veerabhadraiah Bhavani–transferred)
21	Sri. Chandrashekhar Dundappa Karoshi	Prl. Judge, Court of Small Causes, Mysuru.	IV Addl. District and Sessions Judge, Mysuru. (Vice Sri.N.Krishnaiah - transferred)

1	2	3	4
22	Smt. Praseela Kumari G.S.	Prl. Senior Civil Judge and CJM, Kalaburagi.	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Shobhavathi M.K. – transferred)
23	Sri. E.Rajeeva Gowda	Senior Civil Judge, OOD, Deputy Secretary, Karnataka State Legal Services Authority, Bengaluru. (ON REPATRIATION)	XLV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Tyagaraja N. Inavally – transferred)
24	Sri. Kengabalaiah	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. (ON REPATRIATION)	I Addl. District and Sessions Judge, Davanagere. (Vacant Court)
25	Sri. Mallikarjuna	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Govt., Department of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	I Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Bhairappa Shivaling Naik – transferred)
26	Sri. Shivakumara B.	Prl. Senior Civil Judge and CJM, U.K. Karwar.	V Addl. District and Sessions Judge, Tumakuru, (to sit at Tiptur) (Vice Smt.Usharani – transferred)
27	Sri. Jinaralkar Babasahib Lagamappa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Tumakuru. (ON REPATRIATION)	VI Addl. District and Sessions Judge, Tumakuru. (Vice Sri.Mallikarjuna swamy H.S.– transferred)

1	2	3	4
28	Smt. S.Nirmala Devi	Prl. Senior Civil Judge and CJM, Bidar.	LXXV Addl. City Civil and Sessions Judge, Bengaluru. (Newly Created Court- Vide G.O. No.LAW 137 LCE 2014, dated 26.03.2015)
29	Sri. Selva Kumar C.	II Addl. Senior Civil Judge and JMFC., Chitradurga.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar, (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
30	Smt. Suvarna Kubbanna Mirji	Prl. Senior Civil Judge and CJM, Hassan.	XIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.B.Narayanappa – transferred)

PART-C

Sri. K.S.Vijaya, Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs and Legislation, Vidhana Soudha, Bengaluru, promoted as District Judge under Government Notification No.DPAR 63 SeVuNya 2018 dated 24.12.2018 is transferred and posted as V Addl. District and Sessions Judge, Kalaburagi (Vacant Court) **(ON REPATRIATION)**, in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State and the Chief Judge, Court of Small Causes, Bengaluru City, with a request to make necessary arrangements for relieving the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
2. The Prl. Judge, Family Court, Bengaluru, the Presiding Officer, Labour Court, Bengaluru and the Presiding Officer, Industrial Tribunal, Bengaluru.
3. The Officers at Sl.Nos.1, 3 to 16 and 19 of **PART-A** and the Officers at Sl.No.11, 12, 17 and 29 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
4. The Officers at Sl.Nos.1, 10, 13, 15, 16, 18, 20, 23 to 25 and 27 of **PART-B** and the Officer of **PART-C** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts immediately.
5. The Officers at Sl.Nos.2, 17, 18 and 20 of **PART-A** and the Officers at Sl.No.2, 4 to 7, 9, 19 and 28 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and proceed to take charge of their new posts immediately.
6. The Officers at Sl.Nos.3, 8, 14, 21, 22, 26 and 30 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government by the officers at Sl.No.14, 12, 4, 16, 9, 11 and 13 of **PART-A** of the notification, respectively and then proceed to take charge of their new posts immediately.
7. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
8. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.

12. The Prl. Secretary to Government of Karnataka, Department of Food, Civil Supplies and Consumer Affairs, Vikasa Soudha, Bengaluru, Bengaluru.
13. The Secretary to Government, Minorities Welfare, Haj and Wakf Department, Vikasa Soudha, Bengaluru.
14. The Registrar, Karnataka Lokayuktha, Bengaluru.
15. The Accountant General in Karnataka, Bengaluru.
16. The Director General, National Investigation Agency, 6th and 7th Floor, NDCC Building-II, Jai Singh Road, New Delhi - 110 001.
17. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Administration)/Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Computers).
19. The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
20. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
21. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
22. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
23. All the Private Secretaries to the Hon'ble Judges.
24. The Director, Karnataka Judicial Academy, Bengaluru.
25. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
26. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
27. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
28. The Section Officers of GOB-II/HCE/RSB/HVC/HCB/HCA-I/LCBS/HCL/LCA-I, II and III, Branches of this office.
29. Spare copies.